

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 10**  
**(IB)-284(PB)/2021**

**IN THE MATTER OF:**

Vivek Khanna & Ors.

Vs.

Spaze Towers Pvt. Ltd.

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016**

**Order delivered on 22.09.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,  
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Adv. Mr. Sumesh Dhawan

For the Respondent: Adv. Piyush Singh, Adv. Aditi Sinha, Adv. Tanya Kanojia

**ORDER**

List the matter for hearing on 11.10.2021.

— sd —

**(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT**

Al.

— sd —

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

22.09.2021  
Vineet